NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/214/2017

NAME OF THE PETITIONER(S)

: GNSA INFOTECH LTD

NAME OF THE RESPONDENT(S) : ROC, CHENNAI

UNDER SECTION

: 14(1)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ORDER

The matter was called. No representation on behalf of both the parties. Post the matter on 22.01.2018.

(S VIJAYARAGHAVAN) Member (Technical)

- be-(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

bc